National Company Law Tribunal Allahabad Bench Allahabad

101(ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2016.

NAME OF THE COMPANY: Shri Rajinder Singh & Ors.

Vs.

M/s V. R. R. Infra Promoters Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 29.11.2016

CP No.101/(ND)/2015 Shri Rajinder Singh & Ors. Vs. M/s V.R.R. Infra Promoters Pvt. Ltd. & Ors.

Both parties are absent. List the matter on 22.12.2016 for appearance of parties, failing which the Bench will be constrained to pass appropriate orders.

List on 22.12.2016.

SH.V.S.R. AVADHANI (Judicial Member)

Dated 29.11.2016